NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/120/(IB)/2017 NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM A Vidya Jon M/s. King & Pankridge Counsel for Petitione Stidy.

R. PAWANICUMARDHANUKA

Respondent R. Pura 18/12

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the parties have settled the matter and the amount was to be paid in three instalments and last instalment of Rs.2.50 lakhs is to be paid. They prayed time for submissions and filing of a joint memo of compromise in view of the settlement. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)